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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-66/96/ 5712/A

From :- Shri S.Choudhury,
Deputy Registrar (Admn.-I),
Gauhati High Court,
Guwahati.

To, ✓ Sri P.Buragohain,
District and Sessions Judge,
Goalpara, Assam,

Dated Guwahati the 28th September, 2018.

Sub: **Permission to avail the entire Durga Puja Vacation with
Station leave permission.**

Ref:- Your letter No.DJG/3445/18 dtd 26.09.2018

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail the entire Durga puja vacation w.e.f. 13.10.2018 to 28.10.2018 along with station leave permission w.e.f. the evening of 13.10.2018 till the morning on 29.10.2018, as prayed for.

The Additional District and Sessions Judge, Goalpara, and in his absence the senior most Judicial Officer of the Station shall remain in charge of your Court and Office during your absence.

Yours faithfully,


Deputy Registrar (Admn.-I)

Rolan

Memo NO.HC.VII-66/96/ _____ /A, dated

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Additional District and Sessions Judge, Goalpara.
3. Pvt. Secretary to Portfolio Judge for the District of Goalpara.

Sd/-
Deputy Registrar (Admn.-I)